

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: KUTUMB PROJECT V/S LANCO MANDAKINI HYDRO ENERGY PVT. LTD.

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. VIJAY KUMAR SENGER ALONGWITH SH. V.K. SHUKLA, ADVS.

COUNSEL FOR RESPONDENT : SH. YASH TANDON, ADV.

IA NO.24/2021 & IA NO. 65/2021 IN CP NO.(IB) 85/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Yash Tandon, Advocate for the Respondent through Video Conferencing.

None present on behalf of the Applicant.

Perusal of the earlier order of this Court dated 26.03.2021, shows that the rejoinder was to be filed by the applicant, which has not been filed till date. Let the same be filed by the next date of listing.

Accordingly, put up in the week commencing 17th August, 2021 before Regular Court/through Video conferencing, by which time pleadings may be exchanged between the parties.

Ld. Counsel for the Respondent shall inform to the Ld. Counsel for the Applicant about the order passed today in writing within 48 hours.

Dated : 22.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)